

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 89
ANSWERED ON 27.07.2026

REPORTS AND RECOMMENDATIONS OF THE NCM

***89. SHRI MUKUL WASNIK:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of annual and special reports submitted by the National Commission for Minorities to Government since 2023, year-wise;
- (b) the details of the main recommendations made in each of these reports regarding the welfare and protection of minority communities;
- (c) whether all these reports have been laid before each House of Parliament along with a memorandum of action taken as required under Section 13 of the National Commission for Minorities Act, 1992; and
- (d) the details of the major recommendations accepted and implemented by Government so far, and the reasons for the delay in implementing the remaining recommendations?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question number *89 for 27.7.2026 asked by Shri Mukul Wasnik, regarding “Reports and recommendations of the NCM”.

(a) Since 2023, National Commission for Minorities (NCM) has submitted annual reports for financial years 2023-24 and 2024-25 to the Ministry of Minority Affairs.

(b) The recommendations broadly pertain to issues raised before the Commission across various sectors, focusing on the welfare and development of minority communities. These include educational, transport connectivity, preservation of religious and heritage sites, incorporation of minority needs into the Government schemes, promotion of traditional languages, improved access to scholarships and development funds, recognition of important historical events and support for tourism and regional development.

(c) & (d) As per the NCM Act 1992, a memorandum of action taken on the recommendations of NCM is prepared by the Ministry of Minority Affairs in consultation with the concerned Ministries/Departments. At present, the Ministry is in the process of consultation with the concerned Ministries/Departments in respect of the recommendations contained in the annual reports for the financial years 2023-24 and 2024-25. The reports shall be laid on the table of the house after completion of the consultation process.
